

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 88/94
M.A. NO. 959/94 in
O.A. NO. 612/93

New Delhi this the 9th day of May, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

1. Iqbal Singh S/O S. Harnam Singh,
Retired Inspector of Works (Estate),
Northern Railway,
R/O 5/1, Railway Colony,
Lodhi Road, New Delhi.
2. Baljit Singh S/O Iqbal Singh,
Machineman under Suptd.
(Printing & Stationery),
Northern Railway Printing Press,
Shakurbasti, Delhi.
R/O 5/1, Railway Colony,
Lodhi Road, New Delhi. ... Petitioners

By Advocate Shri S. K. Sawhney

Versus

1. Shri Masih-uz-Zaman,
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Shri T. Gupta, Divisional
Suptd. Engineer (Estate),
Northern Railway, DRM's Office,
New Delhi. ... Respondents

By Advocate Shri R. L. Dhawan

O R D E R (ORAL)

Shri Justice V. S. Malimath -

In view of the action now taken as per the
order dated 5/1994 copy of which was placed for our
perusal, we do not see any good grounds to pursue
these proceedings further. Hence, the same are
dropped.

P. T. Thiruvengadam

(P. T. Thiruvengadam)
Member (A)

V. S. Malimath

(V. S. Malimath)
Chairman